

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF BHOPAL ZONAL BENCH

Date :21stFebruary, 2019
Time :10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

**(THROUGH VIDEO CONFERENCING
IN COURT NO. 3)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 07/2019 (CZ)	Suman Kanwar Vs. State of Rajasthan &Ors.	Mr. Nitin Patel, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
2.	Original Application No. 57/2015 (CZ)	Ajay Sharma Vs. M/s. Chirayu Foundation &Ors.	Mr. ShantanooSaxena, Adv. for Applicant
3.	Original Application No. 145/2017 (CZ)	BalavanaSinh Vs. State of Madhya Pradesh &Ors.	Mr. Rohit Sharma& Mr. Lav Kush Singh Advs. for Applicant Mr. Sachin K. Verma, Adv. for State of MP Mr. Yadvendra Yadav, Adv. for R-4 to 8 Mr. Varun Raj Nair, Adv. for R-9 to 12 Mr. AjitSinhBarooa, Adv.
4.	Original Application No. 25/2018 (CZ)	Vinay Ruthia Vs. Smt. SushmaNarang&Ors.	Mr. Rohit Sharma, Adv. for Applicant Mr. Apoorv Pandey, Adv. for R-1 to 4 Ms. ParulBhadora, Adv. for MPPCB Mr. Sachin K. Verma, Adv. for State of M.P.
FOR HEARING			
5.	Original Application No. 54/2015 (CZ)	BabulalJajoo Vs. State of Rajasthan &Ors.	Dr. M. S. Kachhawa, Adv. for Applicant Mr. Om Shankar Shivantaul, Adv. for MoEF Mr. Sandeep Singh, Adv. for State of Rajasthan & RSPCB
6.	Original Application No. 457/2018 (Earlier O.A. No. 159/2014 (CZ))	Rashid Noor Khan Vs. State of M.P. &Ors.	Mr. SambhavSagani, Adv. for Applicant Mr. Sachin Kr. Verma, Adv. for State of MP Ms. ParulBhadora, Adv. for MPPCB Mr. Om Shankar Shrivastava, Adv. for MoEF& CC Mr. Deepesh Joshi, Adv. for R-8
7.	Original Application No. 67/2015 (CZ)	Raman Khandelwal Vs. State of M.P. &Ors.	Mr. C. P. Singh, Adv. for Applicant

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